CENTRAL ELECTRICITY REGULATORY COMMISSION NEW DELHI

Petition No. 254/GT/2020

Subject : Petition for approval of tariff of NTPL (1000 MW) Coal based

Thermal Power Station for the period from 1.4.2019 to

31.3.2024.

Petitioner : NLC Tamil Nadu Power Limited

Respondents : TANGEDCO and 14 ors.

Date of Hearing : 13.6.2024

Coram : Shri Jishnu Barua, Chairperson

Shri Arun Goyal, Member Shri Ramesh Babu V, Member

Parties Present : Ms. Anushree Bardhan, Advocate, NTPL

Ms. Surbhi Kapoor, Advocate, NTPL

Shri S. Vallinayagam, Advocate, TANGEDCO

Record of Proceedings

Since the order in the Petition (which was reserved on 6.2.2024) could not be issued prior to one Member of this Commission, who formed part of the Coram, demitting office, the matter is re-listed for hearing.

- 2. At the outset, the learned counsels for the Petitioner and the Respondent TANGEDCO submitted that since pleadings and arguments have already been completed, the Commission may reserve its order in the petition.
- 3. Based on the consent of the parties, the Commission reserved its order in the petition.

By order of the Commission

Sd/-(B. Sreekumar) Joint Chief (Law)

